NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.227/2016 RT CP (IB) NO.103/Chd/Pb/2017

M/s Mahavir Traders

Versus.

M/s Ajay Knitwear and Fabrics Pvt. Ltd. ... Respondent

Present: Mr. Arun Gupta, Advocate for petitioner. Mr. Ashok Kumar, Advocate for respondent.

Learned counsel for the petitioner seeks and is permitted to

withdraw the instant petition with liberty to file fresh one on the same cause of

action under the I.B Code, 2016 or other appropriate law, if so advised.

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...Petitioner

(Justice R.P. Nagrath) Member(Judicial)

July 10, 2017 subbu